

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 419 of 2003

Jabalpur, this the 13th day of May, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

J.P. Pathak, S/o. Shri R.P.  
Pathak, aged 59 years,

and 62 others. .... ... Applicants

(By Advocate - Shri Munish Saini)

V e r s u s

Union of India, through the  
Secretary, Ministry of Defence,  
New Delhi,

and 3 others. .... ... Respondents

(By Advocate - Shri S.P. Singh)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has  
claimed the following main relief. :

"8.1 direction to the respondents to grant the  
benefit of second upgradation under the Assured Career  
Progression Scheme to the applicants since 9.8.1999 and  
to pay the arrears of difference of pay accordingly."

2. The brief facts of the case are that the applicants are  
working as Senior Auditors in the accounts office of Vehicle  
Factory, Jabalpur and are functioning under the respondent  
No. 2. They have made representations to the respondents to  
grant them second upgradation and till now the respondents  
have not acceded to their request. Hence this Original  
Application has been filed by the applicants claiming the  
aforesaid reliefs.

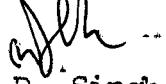
3. Heard the learned counsel for both the parties and  
perused the records.

4. The learned counsel for the respondents states that the present OA is covered by the decision of this Tribunal in OA No. 747 of 2002 dated 16th February, 2004. The learned counsel for the applicant agrees with the contention of the respondents.

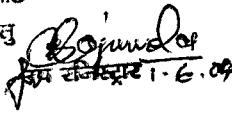
5. In this view of the matter the present Original Application is also disposed of in the same terms as the order passed in OA No. 747 of 2002 dated 16th February, 2004 and the decision of that OA shall be mutatis-mutandis applicable in this case.

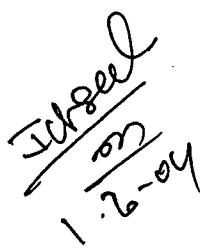
6. The Registry is directed to enclose a copy of the memo of parties while issuing a copy of this order to the parties.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

"SA"

पूछांकन सं. ओ/न्या..... जबलपुर, दि.....  
चतिलिपि अव्योगिता:-  
(1) सदिव, उच्च न्यायालय बार एसोसिएशन, जबलपुर  
(2) आवेदक श्री/श्रीजनी/कु..... के काउंसल M. Saini  
(3) प्रत्यार्पी श्री/श्रीमती/पु..... के काउंसल SP Singh.  
(4) वांचपाल, लोप्राज, जबलपुर न्यायपीठ  
सूचना एवं आवश्यक कार्यकारी दस्तु   
संग्रहालय 16.02.04

  
16/02/04  
1.2.04